

In the Court of HHJ Shri.R.M. Sadrani,

Court 10, Addl. Sessions Judge

Criminal Cause List Dated 03-09-2020

BOARD OF C.R. No. 10

Sr. No.	Case No.	Parties Name	Stage
1.	Cri B.A. 1723/20	Rina Sohag Khan V/s State	Reply/say
2	SC 1/17	Sewree Police St V/s Mohd. Jiyarul Chandali & Ors	Say and Hrg on B.A.
3	Cri M.A. 1093/20 in BA 1474/20	Sameer Ajit Bose V/s State	Hrg
4.	SC 192/20	State- Mahim Police St. V/s Rajiv Ramchandra Gandhi & Others	Hrg
5	SC 495/19	State- Mankhurd Police ST. V/s Manju Mahesh Shahane	Statement U/s 313 of Cr.P.C.
6.	SC 634/14	State-Sewree Police St. V/s Kishor Raman Yadav & Ors	REUS 299 CRPC
7	SC 407/05	State- V/s Raju Bhoja Shetty	Statement U/s 313 of Cr.P.C.
8	SC 396/06	State V/s Sunil Raghunath Shetty	Statement U/s 313 of Cr.P.C.
9	SC 75/07	State V/s Sujit Raghunath Shetty	Statement U/s 313 of Cr.P.C.
10	SC 136/09	State V/s Sujit Raghunath Shetty	Statement U/s 313 of Cr.P.C.
